

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2486
TO BE ANSWERED ON 31st JULY, 2017

REPEAL OF RUBBER ACT, 1947

2486. SHRI K.C. VENUGOPAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is considering to repeal the Rubber Act, 1947 and if so, the reasons therefor;
- (b) whether the Government is ready to include rubber in the products to be included under the proposed Plantation Export Development Agency (PEDA); and
- (c) if so, the details of proposed structure and products under PEDA and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (c): No Madam. There is no proposal to repeal the Rubber Act, 1947 and creation of a Plantation Export Development Agency (PEDA).
